

National Company Law Tribunal

Allahabad Bench

CP NO. 2/2008

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: Seema Zafarulla & ors v/s Sitapur Plywood  
Manufactures Ltd

SECTION OF THE COMPANIES ACT: 446 of the Companies Act of 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	M. K. Bhatnagar	OL And	RDCNRY	
2.				

CP NO.2/2008

None for the petitioner company. The Central Government is represented by  
the OL.

He further raises legal contention cum objection that the present petition is not  
maintainable in view of the statutory changes made U/s 279 of the Companies Act.  
Hence, the present petition is liable to be dismissed. Since, the present matter is  
received as a transferred case from the Lucknow Bench of the Hon'ble Allahabad  
High Court, the submission of the OL is recorded and the order is reserved.

— Sd —

Dated: 26.10.2017

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)

H.P. Chaturvedi, Member (Judicial)